

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2182
ANSWERED ON 20/12/2022

PROMOTION OF ENTREPRENEURSHIP IN RURAL AREAS

2182. SHRI PARTHIBAN S.R.:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the steps taken/being taken by the Government to promote entrepreneurship in rural areas;
- (b) the allocation made by the Government for entrepreneurship activities, State-wise particularly in Tamil Nadu;
- (c) whether the Government or any body under its administrative control has tried to gauge the efficacy and impact of these efforts and if so, the details thereof; and
- (d) the details of the quantifiable impact of efforts made by the Government in this sphere?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) 590 Rural Self Employment Training Institutes (RSETIs), promoted by Banks, are functioning across the country extending skill and entrepreneurship development training programmes to rural poor youth to facilitate them to employ themselves by commencing self-employment units/activities. This Ministry is reimbursing cost of training imparted by the RSETIs to the rural poor youth through the State Rural Livelihoods Missions (SRLMs), besides providing infrastructure grants to the Institutions. Since inception, a total of 43.32 lakh youth have been trained and 30.41 lakh youth have been settled up-to 30th November, 2022.

The Ministry is also implementing Start-up Village Entrepreneurship Programme (SVEP) as a sub-scheme under the Deendayal Antyodaya Yojana–National Rural Livelihoods Mission (DAY-NRLM) with the objective to help the rural poor (from SHG eco-system) to set-up enterprises at the village level in non-agricultural sectors. The operational unit of the project is Block. A maximum of 2,400 enterprises can be supported in one Block with the approved funds. The maximum budget for one Block under SVEP is Rs. 650.00 lakhs. A total of 2,21,072 enterprises across 24 States/UTs have been supported so far.

(b) The State-wise funds sanctioned/released for training of rural poor candidates in RSETIs is placed at Annexure. The State-wise funds, including Tamil Nadu, sanctioned under SVEP are also placed at Annexure.

(c) A short study on “Impact of RSETI Training on Repayment Behaviour of Bank Borrowers” was conducted by the National Academy of RUDSETI, Bengaluru in July 2020. The major findings are as follows:

- i. 85% of loan proposals received by the Banks from RSETIs are getting sanctioned.
- ii. Around 95% of loans given to RSETI trainees are regular in repayment.

The mid-term review of the SVEP was done during the year 2018-19 by Quality Council of India (QCI); the key findings are as follows:

- i. 82% of entrepreneurs across the blocks reported being from SC, ST and OBC categories.
- ii. 75% of the enterprises were owned and managed by women.
- iii. 57% of the total household income is through the enterprises promoted under SVEP.

(d) Under RSETIs, 30.41 lakh youth have been settled, so far. Under SVEP, 2,21,072 enterprises have been set up up-to 30th November, 2022.

Annexure referred in reply to Part (b) of Lok Sabha unstarred Question No. 2182 for answer on 20.12.2022 regarding “Promotion of Entrepreneurship in Rural Areas”

State/UT-wise fund sanctioned and central share under Start-up Village Entrepreneurship Programme since inception (as on 30th November, 2022)

S.No	State/UT	Funds sanctioned (Rs. lakhs)	Central share (Rs. lakhs)
1	Andhra Pradesh	4535.30	2721.18
2	Arunachal Pradesh	493.92	444.53
3	Assam	1571.57	1414.41
4	Bihar	6704.21	4022.53
5	Chhattisgarh	4671.17	2802.70
6	Goa	596.73	358.04
7	Gujarat	1617.20	970.32
8	Haryana	2967.90	1780.74
9	Himachal Pradesh	558.06	502.25
10	Jammu & Kashmir	2167.09	1950.38
11	Jharkhand	7056.03	4233.62
12	Karnataka	1196.73	718.04
13	Kerala	8386.29	5031.77
14	Madhya Pradesh	7350.52	4410.31
15	Maharashtra	4195.00	2517.00
16	Manipur	1076.78	969.10
17	Meghalaya	444.34	399.91
18	Mizoram	900.03	810.03
19	Nagaland	1968.09	1771.28
20	Odisha	6425.57	3855.35
21	Punjab	1535.04	921.02
22	Rajasthan	3712.50	2227.50
23	Sikkim	463.77	417.39
24	Tamil Nadu	2178.40	1307.04
25	Telangana	5768.12	3460.87
26	Tripura	564.21	507.79
27	Uttar Pradesh	9705.19	5823.11
28	Uttarakhand	1988.06	1789.26
29	West Bengal	8389.13	5033.48
	Total	99,186.95	63,170.95

Remark: SVEP is a demand driven programme, hence allocations are not being made.

Fund sanctioned/released for training of rural poor youth in RSETIs (as on 30th November, 2022)

S.No	State/UT	Funds sanctioned/released from FY 2014-15 to FY 2022-23 (Rs. lakhs)
1	A&N Islands	22.21
2	Andhra Pradesh	1723.77
3	Arunachal Pradesh	0.00
4	Assam	1107.31
5	Bihar	2190.44
6	Chhattisgarh	1405.51
7	D&N Haveli	45.24
8	Gujarat	1751.22
9	Haryana	949.97
10	Himachal Pradesh	309.23
11	J&K	686.15
12	Jharkhand	1880.27
13	Karnataka	2572.98
14	Kerala	747.82
15	Lakshadweep	0.00
16	Madhya Pradesh	5994.94
17	Maharashtra	2763.24
18	Manipur	29.30
19	Meghalaya	141.04
20	Mizoram	39.45
21	Nagaland	55.25
22	Odisha	3320.76
23	Puducherry	24.39
24	Punjab	1375.84
25	Rajasthan	1704.10
26	Sikkim	9.02
27	Tamil Nadu	1811.10
28	Telangana	1331.31
29	Tripura	248.10
30	Uttar Pradesh	4846.20
31	Uttarakhand	630.91
32	West Bengal	696.51
	Total	40,413.58

Remark: RSETIs is a demand driven programme, hence allocations are not being made.
